

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

REVIEW PETITION (C) NO(s). 2038 OF 2013 IN SLP(C)NO.23578/2012

STATE OF PUNJAB & ORS Petitioner(s)

VERSUS

HARBANS LAL Respondent(s)

(With appln(s) for c/delay in filing review petition,oral hearing,Raising additional grounds,permission to file additional documents)

Date: 31/10/2013 This Petition was circulated today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU
HON'BLE MR. JUSTICE J. CHELAMESWAR

By Circulation

UPON perusing papers the Court made the following
O R D E R

Delay condoned.

Issue notice.

(G.V.Ramana)
Court Master

(Vinod Kulvi)
Asstt.Registrar